

ACT No. IX OF 1941.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 31st
March, 1941.)

An Act further to amend the Indian Tariff Act, 1934.

WHEREAS it is expedient further to amend the
Indian Tariff Act, 1934, for the purpose hereinafter appearing;

It is hereby enacted as follows :—

1. This Act may be called the Indian Tariff (Amendment) Act, 1941.

2. In the First Schedule to the Indian Tariff Act, 1934, in Items Nos. 10 (1) and 11 (1), in the last column, for the figure "1941" the figure "1942" shall be substituted.

XXXII of
1934.

XXXII of
1934.

Amendment
of the First
Schedule, Act
XXXII of
1934.

Applied to Districts of Sambalpur and Koraput and the Ganjam Agency under the Proviso to Art. 214 of the Constitution, 2/3/41.

Price Anna 1 or 1½d.

GIPD—L48LD—3-6-41—5,000.